

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 223
ANSWERED ON 07/08/2024

LAND FOR SETTING UP SOLAR POWER PROJECTS

*223. SHRI KHAGEN MURMU
SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has carried out any assessment of the land available for setting up solar power projects in different parts of the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to use barren land for the said purpose; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS, &
FOOD AND PUBLIC DISTRIBUTION**

(SHRI PRALHAD JOSHI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 223 FOR ANSWER ON 07.08.2024

(a) to (d) Land is a state subject. Most renewable energy projects are set up by the private developers based on various considerations, including resource potential, adequate transmission and availability of appropriate land. Hence, suitable land for such projects is to be assessed by the State Governments and the developers.

However, Ministry of New and Renewable Energy has been advising all State/UTs for utilizing barren & non-agricultural land for development of solar projects.

Further, as per the para 4 of the scheme for “Development of Solar Parks and Ultra Mega Solar Power Projects” issued by the Government on 21.03.2017, the State/UT Governments are encouraged to prioritize the use of government waste/non-agricultural land. It has also been suggested to use cold and hot deserts, water surface in big reservoirs, canal bunds etc. if found suitable.

In addition, farmers can set up solar power plants of up to 2 MW capacity on their barren land and sell the electricity to the concerned DISCOM, under the PM-KUSUM scheme.
